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ITEM NO.19

REGISTRAR COURT.2

SECTION III

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).33630/2009

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

M/S AMBIKA STEELSP.LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing  
O.T. and office report )

Date: 31/03/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Gunnam Venkateswara Rao,Adv.  
Mr. Manoj Kumar Dwivedi,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

The Counsel for the petitioner is directed to comply with  
the Office Report regarding non-filing of process fee and spare  
copies within a week, failing which the matter shall be listed  
before the Hon'ble Chamber Judge for non-prosecution.

In case of compliance, await service and the matter be  
listed on 10.5.2010.

(Ashok Menon)  
Registrar

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